

Bench I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.186/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th August 2017, 11.30 A.M

Name of the Company		Naviplast Traders Pvt.Ltd & Ors. -Versus- R.G. Shaw & Sons Pvt.Ltd.		
Under Section		7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1 SUMIT BINANI, RP R G SHAW & SONS LTD Sumit Binani
28/08/2017

ORDER

Ld. RP, Shri Sumit Binani informed that next CoC meeting is scheduled to be held on 09/09/2017.

List the matter on 15/09/2017 for further order.


(Jinan K.R.)
Member (J)


(Vijai Pratap Singh)
Member (J)

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